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is not only the army which will be able to defend this country. We have seen in all these areas where warfare has been going on that in spite of the arm France, or the war materials which were being dumped by Americans there stiff resistance was there because it is the people's will that matters more than anything else. We have got to build the people's will. We have got to educate our people, we have got to tell them what their responsibility is and we have got to tell them how to behave in this matter and for this certainly a conference of the nature which I have advocated is most essential and it is only through such conferences that we can achieve certain results and educate the people.

I will make certain concrete suggestions. We must definitely strengthen our intelligence and security departments. It is unfortunate that I have got to say that it is not what it should be. Apart from educating our people, we have to mobilize them. Again, we have to strengthen our border and I can claim to speak with a little amount of experience that it is not only the police and the military patrols which are important at these borders. What the police and the military patrols could not achieve in stopping the border raids, was definitely achieved by the Home Guards there. There are so many things-a hundred and one things which could be suggested for which you require the active co-operation of the people and that active co-operation of the people can only be achieved through such a conference by mobilizing all the national leaders and mobilizing all the people. When I suggested this conference, I was deeply conscious of the fact that it was at least one point on which everyone was fully agreed and there could be no question of any difference of opinion. People would have come forward and people would certainly have toed the lines decided at the conference and something really remarkable could have been achieved. But the attitude of the Government is that it is a thing of the past. This is exactly my complaint, that we are going

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to acquiesce in the situation and we are forgetting that here is a most unfortunate reality that is there and we are doing absolutely nothing. And we are told this is a stale Resolution. But here is the situation and we have to face it. I have got to accommodate my friend here and enable him to move another Resolution and so I will sit down; otherwise I could have talked on this Resolution for any length and to the conviction of my friends.

MR. DEPUTY CHAIRMAN: Do you want me to put the Resolution to vote?

SHRI H. C. MATHUR: Well, Sir, I have no reason to withdraw the Resolution.

MR. DEPUTY CHAIRMAN: I change the word "Council" to "House" and omit the word "proposed" occurring in your Resolution.

SHRI H. C. MATHUR: Yes, Sir.

MR. DEPUTY CHAIRMAN: I wiH put the Resolution as amended by me.

The question is:

"This House is of opinion that Government should invite a convention of the leaders of different political parties and prominent independents in the country to dis-. cuss the situation arising out of the military aid by the U.S.A. to Pakistan and to suggest the line of action to be adopted by the nation in the matter."

The motion was negatived.

## RESOLUTION RE. LAND REFORM LEGISLATION IN STATES

MR. DEPUTY CHAIRMAN: Now, for the *next* Resolution, Mr. Sunda-rayya.

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SHRI P. SUNDARAYYA (Andhra): Sir, I move:

"This House is of opinion that in order to guarantee the success of the Five Year Plan, the Central Gov-ernment should recommend to all the State Governments that they should take immediate steps for the speeding up of land reform legislation in their respective States."

Shall I start my speech, Sir?

MR. DEPUTY CHAIRMAN: Yes. There are still three more minutes.

SHRI V. K. DHAGE (Hyderabad): You can take it up next time.

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SHRI P. SUNDARAYYA: I am prepared, if the Chair would allow me.

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MR. DEPUTY CHAIRMAN: All right. You may resume it on the next Private Members' day, after the Private Members' Bills are over. The House now stands adjourned to 8:15 A.M. on Monday.

The House then adjourned at thirteen minutes past one of the clock till a quarter past eight of the clock on Monday, the 30th August 1954.